HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

WP(Cr1) No. 258/2019

Mohammad Latief Shergojri

.... Petitioner(s)

Through:- Mr. Wajid Haseeb, Advocate

V/s

State of J&K and another

....Respondent(s)

Through:- Mr. M. A Chashoo, AAG

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. M. A Chashoo, learned AAG seeks and is granted a week's time to produce the detention record .

List on 03.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 26.06.2020 SUNIL-II